

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 158 of 2017 (SZ)**

M.A.112 of 2017

Applicant(s)

Respondent(s)

V.Ramasubbu  
Advocate,  
8/18C Sri Sakthi Nagar,  
Krishnapuram, Tirunelveli 627011

The Union of India, Ministry of  
Environment and Forests, New Delhi  
represented by  
The Secretary to Government and 11  
others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s Ramamoorthi  
M. Kirubaharan

Mr.E.Manoharan for R-2 & R6  
Mrs.Rita Chandrasekar for R3, R4 & R5  
Mr. Thirunavukarasu for R7

Note of the Registry	Orders of the Tribunal
Item No.16	<p>Date: 9<sup>th</sup> August, 2017</p> <p>M.A.No.112 of 2017</p> <p>We have heard the learned counsel appearing for the applicant.</p> <p>We direct that notice to be served to the learned counsel appearing for the parties in the original application. The learned counsel appearing for the applicant is entitled to take private notice to the respondents 9 to 11.</p> <p>Post the application for orders on 21.8.2017</p> <p>.....,JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>